

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 119

CP (IB) No. 163/Chd/Hry/2022

IN THE MATTER OF:

Simmons Bedding & Furniture (India) Pvt. Ltd. ...

Petitioner

Under Section: 59, IBC 2016

Order delivered on 02.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 12.08.2024.

Sd/-

Court Officer